HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

Subject: Postponement of two days Orientation Programme on POCSO Act with reference to SAMVAD's Training Manual on "Essential Interventions and Skills for Working with Child Sexual Abuse-Introducing Mental Health and Legal Dimensions of Forensics".

No: 706 afrors/RG/h.s

Dated: 15/05/1015

In continuation to High Court Order No. 674 of 2025/RG/GS dated 07.05.2025 the subject programme which was scheduled to be held on 17^{th} and 18^{th} of May, 2025 at J&K Judicial Academy, Mominabad, Srinagar stands postponed.

By Order.

(M.K. Sharma)

Registrar General (Officiating)

No: 25/05-51/R4/GB Dated: 15/05/2075 Copy of the above forwarded to the:-1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh. 2. Secretary to Hon'ble Mr./Mrs. Justice _____ for information of their Lordship's 3. Registrar Vigilance, High Court of J&K and Ladakh. 4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly. 5. Registrar Judicial, High Court of J&K and Ladakh, Srinagar. for information and necessary action. 6. All the Pr. District and Sessions Judges of Kashmir Province/UT of Ladakh. 7. Concerned Judicial Officers. 8. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court. 9. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar. for information and maintaining the record of the same.

10. Order File.

Registrar General (Officiating)